

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.328**

TO BE ANSWERED ON THE 01ST DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)

MURDER CASES

328. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether murder cases are on the rise in the country;**
- (b) if so, the total number of such cases reported/registered, guilty arrested and the action taken against them during each of the last three years and the current year, State-wise;**
- (c) whether the Government has sought reports from the States regarding murder due to intolerance;**
- (d) if so, the details and outcome thereof;**
- (e) the details of incidents of lynching reported and total number of persons killed due to lynching along with the action taken against the guilty during the last one year;**
- (f) whether the Government has called for reports from the States regarding lynching and if so, the details and outcome thereof; and**
- (g) whether the Government has any proposal to bring forward a legislation against lynching and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (g) :State/UT wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under murder (section 302 IPC) during 2012-2014 is enclosed at Annexure which shows a mixed trend and no separate data is maintained centrally for cases related to lynching. Further, 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and

therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/ UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime within their respective jurisdictions. The Ministry of Home Affairs has been advising the States/UTs from time to time to take immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which is also available in the Ministry's website <http://mha.nic.in/>.

Cases reported (CR),Cases Chargesheeted (CCS),Cases convicted (CON),Persons arrested ,Persons charge sheeted, Persons convicted Under Murder During 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CCS	CON	PART	PCST	PCVT	CR	CCS	CON	PART	PCST	PCVT	CR	CCS	CON	PART	PCST	PCVT
1	Andhra Pradesh	2717	2272	428	5509	5634	754	2484	1908	293	5033	4419	679	1175	987	144	2334	2154	270
2	Arunachal Pradesh	73	52	2	113	61	2	69	58	5	86	59	5	86	72	7	182	135	14
3	Assam	1368	806	157	1650	1056	308	1354	842	213	1590	1090	283	1451	841	219	3629	1175	300
4	Bihar	3566	3781	516	7198	7207	1450	3441	2727	465	6439	7296	1216	3403	2659	444	5462	4353	920
5	Chhattisgarh	998	875	392	1490	1520	590	945	918	491	1453	1406	732	998	1008	491	1620	1705	607
6	Goa	45	31	7	47	50	9	36	31	9	74	58	11	34	24	15	46	59	20
7	Gujarat	1126	888	102	2085	2124	211	1118	945	92	2197	2199	227	1124	981	115	2491	2521	245
8	Haryana	991	803	279	2183	2261	868	982	791	340	1966	2017	681	1106	793	355	1930	1826	710
9	Himachal Pradesh	113	96	30	206	191	65	104	73	39	148	177	86	130	82	21	203	171	51
10	Jammu & Kashmir	124	116	45	328	325	78	150	105	35	252	251	65	156	98	24	278	261	47
11	Jharkhand	1694	1130	344	1790	1758	474	1630	1125	331	1833	1670	430	1658	1334	339	2802	2121	419
12	Karnataka	1860	1552	254	3487	3516	470	1601	1403	176	3141	3023	353	1636	1488	137	3440	3081	340
13	Kerala	374	350	82	886	997	148	372	292	108	703	676	197	367	373	104	674	683	184
14	Madhya Pradesh	2373	2223	886	5505	5518	1920	2112	2001	921	4704	4796	2015	2274	2047	1072	4637	4638	2415
15	Maharashtra	2712	2278	501	6119	5899	944	2512	2158	484	5433	5441	1027	2670	2290	435	5766	5464	808
16	Manipur	83	13	2	49	13	2	93	19	6	82	23	7	96	27	2	55	29	2
17	Meghalaya	137	46	4	97	61	5	166	53	6	166	71	11	159	80	2	196	111	2
18	Mizoram	30	23	20	26	20	23	27	36	10	32	36	6	42	33	18	53	42	17
19	Nagaland	75	29	15	31	27	23	78	41	57	51	24	21	58	48	40	48	54	39
20	Odisha	1548	1330	189	2450	2409	337	1454	1389	155	2200	2222	235	1450	1233	157	2304	1945	283
21	Punjab	855	680	302	1553	1316	596	711	626	373	1243	1076	626	767	618	389	1368	1071	562
22	Rajasthan	1461	968	343	2175	2182	772	1573	972	438	2026	2024	626	1637	1018	365	2245	2148	783
23	Sikkim	7	6	4	7	5	24	15	18	38	18	18	38	12	14	27	26	20	27
24	Tamil Nadu	1949	1763	355	4420	4415	1032	1936	1786	347	4456	4093	767	1805	1738	341	4274	4154	845
25	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	1308	1064	211	2408	2046	310
26	Tripura	124	80	35	167	151	46	142	125	30	209	179	35	140	108	36	197	220	41
27	Uttar Pradesh	4966	4048	1675	13983	11127	3891	5047	4126	1716	14784	11324	4237	5150	4620	1725	14739	12699	4648
28	Uttarakhand	217	171	214	347	349	376	197	147	184	225	170	170	218	135	94	367	348	240
29	West Bengal	2252	1972	221	3534	3341	592	2264	1851	245	3278	3338	495	2217	2024	137	4338	3493	269
	TOTAL STATE(S)	33838	28382	7404	67435	63533	16010	32613	26566	7607	63822	59176	15281	33327	27837	7466	68112	58727	15418
30	A & N Islands	15	18	3	21	30	3	6	10	4	9	14	9	8	12	3	9	14	3
31	Chandigarh	21	20	9	66	65	22	22	18	11	34	41	25	24	18	14	46	34	26
32	D&N Haveli	7	7	0	13	22	0	3	4	1	4	5	2	4	2	1	3	3	1
33	Daman & Diu	3	2	4	11	11	8	9	6	0	9	8	0	7	8	4	20	16	1
34	Delhi UT	521	423	293	987	1043	394	517	400	142	842	881	326	586	547	136	978	788	255
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	29	19	1	143	146	1	31	36	3	93	87	4	25	23	4	152	134	4
	TOTAL UT(S)	596	489	310	1241	1317	428	588	474	161	991	1036	366	654	610	162	1208	989	290
	TOTAL (ALL INDIA)	34434	28871	7714	68676	64850	16438	33201	27040	7768	64813	60212	15647	33981	28447	7628	69320	59716	15708

Source: Crime in India

' - ' Telangana State not existed
